

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 715 of 2020**

**IN THE MATTER OF:**

**Rushabh Civil Contractors Pvt Ltd.**

**...Appellant**

**Versus**

**Centrio Lifespaces Ltd.**

**...Respondent**

**Present:**

**For Appellant :           Mr. Malak Bhatt, Advocates**

**For Respondent:         Mr. Rohan Agarwal and Mr. Prakash, Advocates**

**ORDER**  
**(Through Virtual Mode)**

**14.09.2020**         Mr. Rohan Agarwal and Mr. Prakash, Advocates appeared on behalf of the Respondent. Reply affidavit on behalf of Respondent may be filed within 20 days. Rejoinder thereto, if any, may be filed within 10 days thereof. Learned counsels for the parties may also file their short written submissions, not exceeding three pages, along with their pleadings. Process the appeal for hearing.

                  List the appeal 'for Admission (After Notice)' on **15<sup>th</sup> October, 2020.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

/ns/gc/